

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 191

Dated: 20.05.2016

Consequent upon the acceptance of his representation, the seniority of Sh. Parvaiz Hussain Kachroo, District and Sessions Judge, presently posted as Registrar (Judicial), High Court of Jammu and Kashmir, Srinagar Wing, is restored with notional benefits. He shall figure in the seniority above Sh. Mohinder Kumar Sharma, District Judge and below Sh. Ravinder Nath Wattal, District Judge.

BY ORDER


(M. K. Hanjura)
Registrar General

Dated: 20.05.2016

No: 6692-715/95

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. Sh. _____,
6. Chief Accounts Officer, High Court of J&K, Srinagar,
.....for information & necessary action.
7. Incharge NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court Website.
8. Office file


Registrar General